

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R.Krishnamoorthy, Member**

Petition No.32/2006

In the matter of

Recovery of energy charges for the energy supplied during the period
1.1.2000 to 30.6.2001-adjudication of disputes.

And in the matter of

NTPC Limited, New Delhi	...	Petitioner
Vs		
1. Uttar Pradesh Power Corporation Ltd, Lucknow		
2. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur		
3. Delhi Transco Limited, New Delhi		
4. Haryana Vidyut Prasaran Nigam Limited, Panchkula		
5. Himachal Pradesh State Electricity Board, Shimla		
6. Punjab State Electricity Board, Patiala		
7. Power Development Deptt., Govt. of Jammu & Kashmir, Srinagar		
8. Power Deptt., Union Territory of Chandigarh, Chandigarh		
9. Northern Regional Load Despatch Centre, New Delhi		
10. Northern Regional Electricity Board, New Delhi		Respondents

**ORDER
(DATE OF HEARING: 27. 9.2007)**

Adjourned to 27.11.2007 for further directions.

SD-/
(R.KRISHNAMOORTHY)
MEMBER
New Delhi dated 27th September 2007

SD-/
(BHANU BHUSHAN)
MEMBER